


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 226/16	TP 84/17	For hearing	433(e)/ 433(f)	Bharti Airtel Ltd. Vs Comfort Homes Inn(B'lore) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SUNIL P PRASAD	operational / creditor	

ORDER

Counsel for Petitioner is present. He has filed memo along with photo copy of service of notice on Corporate Debtor. No representation for Corporate Debtor. Counsel to file original copy of service of notice on the Corporate Debtor. List is on 08.02.2018.


Member (T)


Member (J)